

Development of NCR

1257. SHRIPAWAN KUMAR BANSAL:
Will the Minister of URBAN DEVELOPMENT
be pleased to state:

(a) whether the work on the develop-
ment of National Capital Region has not
been executed at the pace stipulated origi-
nally; and

(b) If so, the salient features of the plan
during the Eighth Plan period?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI M. ARUNACHALAM): (a) It is a fact
that the pace of work on the development of
National Capital Region has been adversely
affected till now, due to no-availability of
adequate financial resources to the National
Capital Region Planning Board.

(b) Statement giving salient features of
the proposals for Eighth Five Year Plan is
enclosed.

STATEMENT

<i>State Sector</i>	<i>Rs. in crores</i>
1	2
1. Land Acquisition and Development for:	
(a) Residential use.	648.00
(b) Economic Activities.	
2. Development of Sub-regional Centres	66.00
3. Development of Counter Mugnel Areas	100.00
4. Bridging the Interest Rate Gaps	10.00
5. Institutional Strengthening for Plan Implementation.	5.00
6. Upgradation of Regional Roads (Inner and Outer Grids)	176.00
7. Power Development	(Under discussion)
8. Augmentation and Rehabilitation of Urban Infrastructure in DMA and Priority Towns	111.00
Total:	Rs. 116.00 Crores

<i>Central Sector</i>	<i>(Rs. in crores)</i>
National Highways Ministry of Surface Transport	259.00

<i>Central Sector</i>	<i>(Rs. in crores)</i>
Expressways Ministry of Surface Transport	95.00
Railways Ministry of Railways	443.00
Telecommunications Deptt. of Telecommunications	
a) Within NCR	375.00
b) Counter Magnel Areas	155.00
Total:	Rs. 1327.00 Crores

Functioning of DDA

1258. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether DDA is quite apathetic towards timely construction of flats, metalled roads and laying of sewerage lines in Rohini, one of the highest residential colonies of Asia; and

(b) if so, the reaction of the Government on complaints being received from the residents and the remedial measures taken or proposed to be taken to redress the grievances of the residents?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) DDA is not apathetic towards Development work in Rohini. However, impediments such as the non-availability of land, resource constraints and the slow pace of development of trunk infrastructure by the civic bodies in regard to water supply and sewerage, have led to the problems being faced by the inhabitants of Rohini.

(b) Government has advised the DDA to tie up their house construction programmes with the provision of infrastruc-

ture by the MCD, not only in respect of Rohini, but in all their ongoing and future works.

Allotment of Land to Co-operative Housing Societies

1259. SHRI PROBIN DEKA: Will the Minister of URBAN DEVELOPMENT be pleased to state;

(a) the number of Co-operative Group Housing Societies those have been allotted land since 1986, year-wise;

(b) whether some of such societies have been allotted land out of turn;

(c) if so, the details thereof;

(d) the number of Co-operative Group Housing Societies in Delhi are yet to be allotted land; and

(e) whether the Government have chalked out any specific scheme to allot land within a reasonable period of time?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No. cooperative group housing society was allotted land since 1986 to 1990. In January, 1991